

O.A. No. 1238/05

20.07.2011

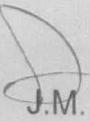
Hon'ble Mr. Justice S.C. Sharma, Member (J)
Hon'ble Mr. D.C. Lakha, Member (J)

None is responding for the parties.
Having into account the heavy cause list of
the cases, there is no possibility for revising
the list. Hence adjourned.

List on 08th August, 2011.



A.M.



J.M.

Note of the Registry

Counter Affidavit filed
on 21-7-09 by Sri S.K. Rai.
Cause for respondents
No. Registration Affidavit
filed so far.

Submitted
ed
04-8-11

8-8-11
/S.V./

Hon'ble Justice S.C. Sharma, J.M.
Hon'ble Mr. D.C. Lakha, A.M.

Even at the time of revision
of list none is responding
for all parties. Hence the
OA is dismissed for
default of the applicant.


A.M.

